

ITEM NO.6 Court 5 (Video Conferencing) SECTION XI-A  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).12891/2020

(Arising out of impugned final judgment and order dated 07-10-2020  
in W.A No.1302/2020 passed by the High Court Of Kerala At Ernakulam)

DR. PRERIT SHARMA & ORS.

Petitioner(s)

VERSUS

DR. BILU B.S. & ORS.

Respondent(s)

IA No. 104532/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL  
VAKALATNAMA/OTHER DOCUMENT, IA No. 112024/2020 - APPLICATION FOR  
PERMISSION, IA No. 112209/2020 - EARLY HEARING APPLICATION, IA No.  
116977/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 104531/2020 -  
EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.  
112218/2020 - INTERVENTION APPLICATION, IA No. 116534/2020 -  
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) Nos.13670-13672/2020 (XII)

(FOR ADMISSION and I.R. and IA No.116201/2020-EXEMPTION FROM FILING  
C/C OF THE IMPUGNED JUDGMENT and IA No.116202/2020-EXEMPTION FROM  
FILING AFFIDAVIT)

W.P.(C) No.1299/2020 (X)

(FOR ADMISSION)

Date : 25-11-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE HEMANT GUPTA

HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s) Mr. Dushyant Dave, Sr Adv.  
Mr. Anuj Bhandari, Adv.  
Mr. Purvi Mathur, Adv  
Mr. Kushagra Sharma, Adv  
Ms. Neha Sangwan, Adv.

Mr. Shyam Divan, Sr Adv.  
Ms. Anshula Laroiya, Adv.  
Mr. Vinayak Bhandari, Adv.  
Mr. Shivendra Singh, AOR

For Respondent(s) Mr. Vikas Singh, Sr. Adv.  
Mr. Gaurav Sharma, AOR  
Mr. Dhawal Mohan, Adv.  
Mr. Prateek Bhatia, Adv.

Mr. George Varghese Perumpallikuttiyil, Adv.  
Mr. Manu Srinath, Adv.  
Mr. A Selvin Raja, AOR

Mr Sanjay Jain, Ld. ASG  
Mr. Gurmeet Singh Makker, AOR  
Mr. Balendu Shekhar, Adv.  
Mr. Harish Pandey, Adv.  
Mr. Shovan Mishra, Adv.

Mr. Kirtiman Singh Adv.  
Mr. Gaurav Sharma, AOR  
Mr. Waize Ali Noor, Adv.  
Mr. Rohan Anand, Adv.  
Mr. Taha Yasin, Adv.

Mr. P. Wilson, Sr. Adv.  
Mr. G. Sankaran, Adv.  
Mr. K.V. Jagdishwaran, Adv.  
Ms. Rangoli Seth, Adv.  
Ms. G. Indira, AOR

State of Tamilnadu: Mr. C.S. Vaidhyanathan, Sr. Adv.  
Mr. V. Giri, Sr. Adv.  
Mr. M. Yogesh Kanna, AOR  
Mr. RajaRajeswaran S, Adv.  
Mr. Aditya Chada, Adv.

state of Kerala Mr. Jaideep Gupta Sr. Adv  
Mr. Anindita Mitra Adv.  
Mr. Abhishek Sankritik, Adv.  
Ms. Priyanka Prakash, Adv.  
Ms. Beena Prakash, Adv.  
Mr. G. Prakash, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Arguments concluded.

Order reserved.

(JAGDISH KUMAR)  
SENIOR PERSONAL ASSISTANT

(ANAND PRAKASH)  
BRANCH OFFICER